

## NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 678 of 2021	Arun Anand Vs. Jalesh Kumar Grover & Ors.	Dipanshu Gaba	Abhishek Anand
2.	Comp. App. (AT) (Ins) No. 680 of 2021	Swati Bhatnagar Vs. Committee of Creditors of Mothers Pride Dairy India Private Limited & Anr.	Amarjeet Singh	
3.	Contempt Case (AT) No. 20 of 2021 in Comp. App. (AT) (Ins) No. 619 of 2021	Indiabulls Housing Finance Ltd. Vs. Sandeep Chandna	Amar Gupta	

After the above

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Directions**

4.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt. Ltd.  <b>With</b>	Vinod Kumar Mahajan	Anurag Shikhar Sarin
5.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt. Ltd.	Vinod Kumar Mahajan	Anurag Shikhar Sarin

**For Admission (After Notice)**

6.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
7.	Comp. App. (AT) No. 17 of 2021	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	Gaurav H Sethi	Sanjiv Kumar Jain Ankit Shah

**For Hearing**

8.	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors.	NipunKatyal	K. Subhra Narayan Mohapatra-R1 Apoorv Sarvaria Manas Shukla-R3
9.	Comp. App. (AT) (Ins) No. 105 of 2021	Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd.	Vijay Nair	Manisha Shah-R1 Anjali Choksi
10.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP
11.	Comp. App. (AT) (Ins) No. 264 of 2021	Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd.	Naveen Kumar	Pankaj Jain

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**